

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON ~~15.12.2017~~.
15.1.2018

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.28/BB/201 8	-	Admission	252(3)	M/s Eazzymind Marketing India Private Limited. Vs ROC

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. P. PERIASWAMY
9880633630

Petitioner



ORDER

PCS for Petitioner is present. He is directed to file affidavit for justifying reasons for restoration. Besides, he has to file one more affidavit that Company would file all necessary documents within 30 days from the date of restoration. List it for compliance on 24.01.2018.


Member (T)


Member (J)